

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
No.HC.VII-142/2007/3645/A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Mridu Chanda Bordoloi,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati, the 18<sup>th</sup> April, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJSV/STDR/2227/2024 dtd. 09.04.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2024 till the morning of 18.04.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-142/2007/3646/A, dated 18.04.2024**

Copy to:

✓ The Project Manager, Gauhati High Court.

*18/04/24*  
**JT. REGISTRAR (VIGILANCE)**

*[Signature]*